NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(CAA) No.35/BB/ 2017	-	For filing report of OL	230/232	Ruukki Metals Trading & Marketing India Pvt. Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER R	EPRESENTATION TO WHOM	SIGNATURE
D YAMINI HARISH	PETITIONERS	
9538850442.	•	
FOR MANEESHA KONGOVI		~ N
3 Maneesha Kongon	· (1	Marie III
3) Prema Heuti	Roc	Drz

Counsel for petitioner is present. Await report from OL office. Counsel for petitioner has also filed a memo requesting the Tribunal to give direction to the OL to send for any information required from the petitioner No.1 company either to the counsel or to the representation of the petitioner company as the Registered office of the company is under renovation.

OL is directed to give any communication in respect of Petitioner No.1 company to its authorised representation under proper acknowledgment.

List it on 09.01.2017.

MEMBER (T)

MEMBER (J)